

ITEM NO.36

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 684/2024

S.S. PANDEY @ SHYAM SHANKAR PANDEY

Appellant(s)

VERSUS

STATE THROUGH C.B.I./ACB LUCKNOW

Respondent(s)

WITH

C.A. No. 1795/2024 (III-A)

(IA No.113775/2023-CONDONATION OF DELAY IN FILING)

Date : 13-03-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. V K Shukla, Sr. Adv.
Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.
Ms. Tanvi Chuphal, Adv.
Mr. Ajay Mishra, Adv.

For Respondent(s)

Mr. Nitesh Srivastav, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Criminal Appeal No(s). 684/2024

Sole respondent has already filed counter affidavit.

Ld. Counsel for the appellant has also filed rejoinder affidavit.

Await original records from the High Court as well as Trial Court.

contd...

C.A. No. 1795/2024

Await certificate of service from the High Court in respect of respondent Nos.1 to 4. Reminder be issued.

List again on 07.05.2024.

APARNA AJITSARIA
Registrar